

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA No.71 of 2019 in APPEAL NO. 341 OF 2018 &**  
**IA Nos. 1638 OF 2018 & 34 of 2019**

**Dated: 18<sup>th</sup> January, 2019**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Sai Wardha Power Generation Limited**

**.... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Parichita Chowdhary

Counsel for the Respondent(s) : Mr. S.K. Reugta, Sr. Adv.  
Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain  
Ms. Shivakshi for R-1

Mr. Lokesh  
Ms. Manpreet Kaur for R-2

Ms. Deepa Chawan  
Mr. Malcom Desai for R-3

**ORDER**

Learned counsel, Mr. Lokesh, representing Mr. Ashish Kumar, learned counsel appearing for the Respondent No.2, on instructions, submitted that due to bereavement in the family of Mr. Ashish Kumar, learned counsel appearing for the Respondent No.2, due to which he has not been able to appear in this court today, some reasonable time may be granted.

Submission made by the learned counsel, Mr. Lokesh, representing Mr. Ashish Kumar, learned counsel for the Respondent No.2, at supra, placed on record.

In view of the submission made by the learned counsel appearing for learned counsel appearing for Respondent No.2 and as agreed by learned counsel appearing for both parties, post the matter for hearing on **15.02.2019**, as ordered earlier.

**(S.D. Dubey)**  
**Technical Member**

*pr/ss*

**(Justice N.K. Patil)**  
**Judicial Member**